# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## RAJYA SABHA UNSTARRED QUESTION NO - 1142

# **ANSWERED ON- 30/07/2025**

#### Samagra Shiksha Abhiyan in Gujarat

### 1142 Shri Babubhai Jesangbhai Desai:

Will the Minister of *Education* be pleased to state:

- (a) whether Government has assessed the implementation of the Samagra Shiksha Abhiyan (SSA) in Gujarat, particularly in addressing teacher shortages and infrastructure gaps in rural and tribal areas;
- (b) if so, what specific steps have been taken to align the scheme with the National Education Policy (NEP) 2020 goals in Gujarat; and
- (c) whether additional funds have been allocated for 2025-26 to improve school infrastructure in these areas, and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (c) The Department of School and Literacy has launched an integrated Centrally Sponsored Scheme for School Education – Samagra Shiksha with effect from 2018-19. The scheme has been formed subsuming the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education. The Scheme is aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment, which takes care of their diverse background, multilingual needs, different academic abilities and makes them active participants in the learning process.

Under centrally sponsored schemes of Samagra Shiksha in line with NEP support is provided for strengthening existing government schools and improving infrastructure. This includes construction of additional classrooms, toilets (for boys, girls, and CWSN), provision of drinking water, electricity, boundary walls, libraries, ICT facilities, and digital classrooms. Infrastructure needs are identified annually using data from the Unified District Information System for Education (UDISE) and the proposals submitted by States/UTs. These are reflected in the Annual Work Plan and Budget (AWP&B), which is then reviewed and approved by the Project Approval Board (PAB), considering financial norms, past progress, and resource availability.

Education is in the Concurrent List of the Constitution and the recruitment, service conditions and rational deployment of teachers come under the purview of respective State Government and UT Administration. Teacher recruitment is an ongoing process due to retirements, resignations, and the need to accommodate growing student numbers or new schools. It is the responsibility of each State/UT to conduct a comprehensive, technology-driven planning and forecasting exercise for timely recruitment. The Central Government supports the States and UTs in maintaining the Pupil-Teacher Ratio (PTR) through the Samagra Shiksha scheme by providing financial assistance. This is done in accordance with the norms of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended. The Department regularly conducts review meetings and issues advisories urging States and UTs to fill teacher vacancies and ensure rational deployment.

For the financial year 2025–26, the State of Gujarat has been approved a total fund of ₹279,983.12 lakhs. This amount includes ₹278.10 lakhs approved under the Secondary Education component for the saturation of provisions related to ICT Labs, Smart Classrooms, and subject-specific laboratories, as well as ₹5,188.03 lakhs approved under the Teacher Education Component to support DIETs as Centres of Excellence.

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